

**CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ. SHRI. J.C. JAGDALE
COURT 51 ADDL SESSIONS JUDGE
Criminal Cause List Dated 19-10-2020**

S.No.	Case Type	Case No.	Title	Name of Advocate
<u>EVIDENCE PART HEARD</u>				
1	SPL CASE CBI	100036/2010	State CBI BS FC MUMBAI Vs Shekhar Mehta Others	
2	SPL CASE CBI	100052/2010	The State CBI BS AND FC MUMBAI Vs M-s Swati Diamonds and Others	
3	SPL CASE CBI	100053/2011	CBI BS and FC MUMBAI Vs N.N. Shenoy	
<u>ARGUMENT ON EXH.READY</u>				
4	SPL CASE CBI	100094/2009	State C.B.I.BS FC MUMBAI Vs Shrikrishna Laxman Ayachit Others	SPP Gonsalves Mr.ShingnapurkarLakara Mujumdar
<u>N.B.W.UNREADY</u>				
5	SPL CASE CBI	100035/2011	CBI BSMUMBAI Vs Rajendra Balu Shelke and Others	
6	SPL CASE CBI	100036/2012	The State CBI ACB Mumbai Vs Smt. Shwata Rajendra Shelke	
<u>M.A. NO. IN SPL. C. NO</u>				
7	MISC APPLN CBI	100851/2020	Ramesh D Ajmera Vs CBI BS FC	Ravi Hirani

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S.No.	Case Type	Case No.	Title	Name of Advocate
<u>HEARING</u>				
1	CRI REV APP	100765/2017	Parvinder Singh Patheja - Applicant Vs CBI, BS and FC, - Respondent	Madhukar P. Dalvi
2	CRI M A	102190/2019	Paras D. Patawari- Applicant in MA 2638-16 in Appeal 1078-14 Vs M/s. Raphel Motors and Mr. K. R. Anthony	Jagdish B. Choudhury
<u>ORDER EXH.</u>				
3	SPL CASE CBI	100021/2017	The State CBI BS and FC Vs V.V. Shyamsundar Rao and others	
(Main Matter SPL CASE CBI/0100003/2007)				
<u>N.B.W.READY</u>				
4	SPL CASE CBI	100023/2017	The State CBI BS and FC Vs Suresh G. Motwani and others	
(Main Matter SPL CASE CBI/0100069/2008)				
<u>DISCHARGE APPLICATION</u>				
5	SPL CASE CBI	100048/2012	The State CBI BS FC MUMBAI Vs Rajat Pharmachem Ltd.and other	
6	SPL CASE CBI	100068/2012	The State CBI BSFC Vs Rajat Pharmachem Ltd.and other	
7	SPL CASE CBI	100079/2012	The State CBI BSFC Vs Vijay Pralhad Bendra and 1 other	
8	SPL CASE CBI	100011/2013	The State CBI BS FC MUMBAI Vs Rajat Pharmachem Ltd.and other	
Sub Matter: SPL CASE CBI/0100058/2013				
9	SPL CASE CBI	100058/2013	The State CBI BSFC Vs vijay Pralhad Bendre and other	
(Main Matter SPL CASE CBI/0100011/2013)				

10	SPL CASE CBI	100072/2013	The State CBI BSFC Vs Rajat Pharmachem Ltd. and Inderjeet Arya and 9 other
11	SPL CASE CBI	100086/2013	The State CBI BSFC Vs Vijay Pralhad Bendre and another
12	SPL CASE CBI	100107/2015	The State CBI BS and FC Vs Vijay Pralhad Bendre and another

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S.No.	Case Type	Case No.	Title	Name of Advocate
<u>ARGUMENTS</u>				
1	CRI APPEAL	100032/2012	Raman Bholanath Dwivedi@MA-95-12@BA137-12 Vs The State-Oshiwara P.Stn.	Rajesh Singh
<u>HEARING</u>				
2	MISC APPLN CBI	100908/2020	Yamini Mahesh Bangera Vs The State of Maharashtra Through CBI B.S. and F.C.	Harsh Parte
<u>REPLY/SAY</u>				
3	MISC APPLN CBI	100887/2020	Kaushal Manish Panchal Vs State of Maharashtra through CBI, ACB, Mumbai	Adv. Vikramsingh Parmar
4	MISC APPLN CBI	100888/2020	Pushp Ishwarsingh Chauhan Vs State of Maharashtra through CBI, ACB	Vikramsingh Parmar
5	MISC APPLN CBI	100889/2020	Cyberace Info Vision Pvt. Ltd. (Through Directo Kaushal Manish Panachal) Vs State of Maharashtra through CBI, ACB, Mumbai	Vikramsingh Parmar

**CITY CIVIL AND SESSION COURT MUMBAI
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COURT 51 ADDL SESSIONS JUDGE
Criminal Cause List Dated 22-10-2020**

S.No.	Case Type	Case No.	Title	Name of Advocate
<u>ARGUMENTS</u>				
1	CRI REV APP	100453/2019	Vikram Doshi - Applicant Vs The State of Maharashtra and CBI, BS and FC - Respondent	Haresh Jagtiani and Ass.
<u>HEARING</u>				
2	SPL CASE CBI	100002/2019	CBI, BS and FC Vs Gokulnath Raghu Shetty and other 12	pp
<u>EVIDENCE PART HEARD</u>				
3	SPL CASE CBI	100131/2004	State of Maharashtra BS FC Mumbai Vs Himanshu Suresh Gandhi	SPP Mr.ParekhMirajkarMujumdar
<u>REPLY/SAY</u>				
4	MISC APPLN CBI	100305/2020	Amish Sharad Shah and Anr Vs The State of Maharashtra Through the Commissioner of Police Crime Branch, CID	Sandeep Bali
5	MISC APPLN CBI	100926/2020	Nakul Mullick - Applicant/accused no. 4 Vs State CBI BSFC	Girish Kulkarni
<u>ARGUMENT ON EXH.READY</u>				
6	SPL CASE CBI	100043/2018	STATE GOVERNMENT CBI Vs jatin Rajnikant Mehta and other 13	

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S.No.	Case Type	Case No.	Title	Name of Advocate
			<u>ORDER</u>	
1	MISC APPLN CBI	100194/2018	CBI Vs Biotor Industries Ltd and others	
